

(d) whether the help of the State Governments will also be sought ; and

(e) if so, whether positive programmes have been formulated and sent to State Governments for their assistance and if so, the States which have come forward to extend help ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) to (e). The Government have been considering the utilization of ex-servicemen for tree plantation, soil conservation and other related tasks of ecological development of Himalayan and other hilly areas. Two units of ex-servicemen, one each for Uttar Pradesh and Himachal Pradesh, are proposed to be raised as pilot projects in this regard.

The precise pattern of the functioning of these units is under examination, in consultation with the concerned State Governments.

Visit of Pakistani Military Mission to North Korea

4404. **SHRI MADHAVRAO SCINDIA :** Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been drawn to the recent six day visit to North Korea by a Pakistani military mission;

(b) if so, whether according to Government's information any arms deal involving supply of arms by North Korea to Pakistan had been negotiated and finalised during or following the visit; and

(c) what are the details of such arms deal and how far it is likely to affect peace in this Sub-Continent?

THE MINISTER OF DEFENCE AND HOME AFFAIRS (SHRI R. VENKATARAMAN) : (a) to (c). Government are aware of a recent visit by a Pakistani military delegation to North Korea. There is, however, no confirmed information to suggest that an agreement for the supply of military hardware by North Korea to Pakistan has been negotiated or finalised during or after this visit.

Notification regarding proposed Directors on the Boards of Nationalised Banks

4405. **SHRI BHEEKHABHAI :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that notification regarding certain proposed Directors from whom consent were obtained for serving on the Boards of nationalised banks were not issued; and

(b) if so, the reasons thereof in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The consent of a person proposed to be appointed as a director of a nationalised bank is normally obtained alongwith other declarations. Appointments of directors are finally made by Government in accordance with the provisions of clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970, and 1980.

Contribution to Robert McNamara Foundation

4406. **SHRI SATYASADHAN CHAKRABORTY :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to contribute 5 lakh dollars

to the Robert McNamara Foundation to be set up under the auspices of the World Bank; and

(b) if so, the considerations for the same ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) :
(a) and (b). Government have decided to contribute \$ 0.5 million towards the funding of the Robert McNamara Fellowships which are being sponsored by the World Bank. Our contribution is in keeping with India's general policy of associating itself, wherever possible, with causes that promote international cooperation, especially in the field of economic development.

**Amount written off as bad debt
by Financial Institutions**

4407. SHRI RAVINDRA VARMA:
Will the Minister of FINANCE be pleased to state :

(a) what are the amounts written off as bad debts in the financial institutions like I.F.C., I.D.B.I. and I.C.I.C.I. during the last five years, year-wise;

(b) the names of the defaulting parties together with the amounts due from each one of them;

(c) the details of long outstanding amounts from various parties (which are not treated as bad debts); and

(d) what are the steps taken to recover these amounts ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :
(a) and (b). During the last five years the Industrial Development Bank of India (IDBI) has not written off any amount as bad debts. The amounts written off as bad debts

by the Industrial Finance Corporation of India (IFCI) during the last five years are as under :

Year (July June)	Amount written off (Rs. in lakhs)	No. of concerns
1976-77	8.00	1
1977-78	—	—
1978-79	77.66	2
1979-80	—	—
1980-81	168.12	4
Total	253.78	7

The Industrial Credit and Investment Corporation of India (ICICI) did not write off any loans as bad debts during the Calendar years 1977, 1978, and 1979. During the Calendar years 1980 and 1981 the ICICI had written off as bad debts loans aggregating Rs. 226.46 lacs to 11 concerns and Rs. 76.85 lacs to 7 concerns respectively.

With a view to safeguard the credit-worthiness of the assisted concerns, their ability to recover and maintain confidence among suppliers and attract good mechanical and managerial personnel, it will not be in the larger public interest to furnish the names of defaulting concerns.

(c) and (d). As at the end June 1981, overdues for period over two years to IDBI under direct loan schemes aggregated to Rs. 39.2 crores in respect of 144 companies. As on the 31st December, 1981, 37 concerns assisted by the IFCI were in default for more than 5 years. The amount in default in respect of these concerns aggregated to Rs. 22.12 crores. Overdues in respect of ICICI for period over two years as at the end of December, 1981 aggregated to Rs. 750 lakhs in respect of 55 companies.